

**IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI**  
**PRINCIPAL BENCH**

**ITEM No. 04**  
**(IB)-1788(PB)/2018**

**IN THE MATTER OF:**

Sarika Somvanshi and Ors.	...	Applicant/Petitioner
Vs		
M/s. R.S. Stones Pvt Ltd	...	Respondent

**Order under Section 7 of Insolvency & Bankruptcy Code, 2016, CIRP.**

**Order delivered on 05.01.2021**

**CORAM:**

**SH. B.S.V. PRAKASH KUMAR**  
**HON'BLE ACTG. PRESIDENT**

**SH. HEMANT KUMAR SARANGI**  
**HON'BLE MEMBER (TECHNICAL)**

**PRESENT:**


For the Applicant : Ms. Nishi Chaudhary, Adv.

**ORDER**

For the Petitioner side counsel is unable to make his submissions due to his faulty device, list IA-4734 & IA-5671/2020 for hearing on **13.01.2021**.



**(B.S.V PRAKASH KUMAR)**  
**ACTG. PRESIDENT**



**(HEMANT KUMAR SARANGI)**  
**MEMBER (TECHNICAL)**

05.01.2021  
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